

UNION DEPUTY LAW MINISTER'S COMPLAINT AGAINST LAW SECRETARY

49. **SHRI M. P. BHARGAVA** : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the complaint made by the Union Deputy Minister of Law against the Secretary in that Ministry recently has been looked into ; and

(b) whether the Prime Minister has since got the matter examined ?

THE MINISTER OF LAW (SHRI P. GOVINDA MENON) : (a) and (b) On 16-4-69, during a discussion between me and the Deputy Law Minister when the Law Secretary, Shri Gae, was present by invitation, the intervention made by the Law Secretary was objected to by the Deputy Law Minister later on. When he complained about it to me, the Law Secretary on my advice expressed regret. Deputy Law Minister thereupon said that the matter was closed so far as he was concerned. He stated so in the Lok Sabha on 28-4-69. I have placed the whole matter before the Prime Minister but I am not aware as to whether there has been an examination of the matter.

COLLABORATION AGREEMENTS SIGNED BY H. M. T.

50. **SHRI M. SRINIVASA REDDY** :
SHRI Y. ADINARAYANA REDDY :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindustan Machine Tools Ltd. have signed four Collaboration agreements recently; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam. The following four

collaboration agreements have been signed by Hindustan Machine Tools :

Name of collaborator	Product
1. M/s. Machine Tool Works Oerlikon-Buehrle Limited, Switzerland.	Oerlikon Model DA Centre Lathes.
2. M/s. Verson All-steel Press Co., Chicago, Illinois, U.S.A.	Presses and Press Brakes.
3. M/s. Interfonda Ltd., St. Gall, Switzerland.	Die casting machines and Plastic Injection Moulding Machines.
4. M/s. Ateliers GSP, 92-Courbevoie, France.	Drilling and Boring Machines.

(b) These agreements are in the nature of commercial contracts and it is not considered appropriate to divulge the details of these Agreements.

ABOLITION OF UPPER HOUSE IN PUNJAB

51. **SARDAR NARINDAR SINGH BRAR** : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the resolution passed by the Punjab Legislative Assembly recently for the abolition of the Upper House in that State has been forwarded to the Centre for necessary action ; and

(b) if so, the steps that are being taken to implement the resolution ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHD. YUNUS SALEEM) : (a) Yes, Madam.

(b) Steps are being taken to introduce a Bill for implementing the resolution.

विदिशः स्टेशन पर रेल का ऊपरी पुल

52. **श्री निरंजन वर्मा** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :